

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3129
ANSWERED ON:30.08.2012
LPG CYLINDER BURST
Thomas Shri P. T.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the accidents caused by LPG cylinder bursts are rising in the country;
- (b) if so, the number of such cases reported during the last two years and the current year, State/UT-wise; and
- (c) the steps being taken by the Government to prevent supply of expired cylinders to consumers?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R. P. N. SINGH)

(a) & (b) : Instances of bursting of LPG cylinders as reported by Public Sector Oil Marketing Companies (OMCs) are caused by improper handling, customer negligence, leakage from rubber tube, usage of non-standard equipment, exposure to intense heat, pressure of flammable materials in customers premises etc. and one incident each in the year 2010-11 and 2011-12 has been reported in the State of Uttar Pradesh by Oil Industry Safety Directorate (OISD).

(c) : As such there is no specific expiry date for cylinders. However, LPG cylinders in circulation are periodically tested for their suitability for safe usage as per norms of the Chief Controller of Explosives, Petroleum and Explosive Safety Organisation (PESO), Government of India. The cylinders which get rejected during periodic statutory testing are scrapped. Due care is taken by the OMCs while sending the refill cylinders from their LPG Bottling Plants to distributorships so that cylinders due for statutory testing do not get into the market. Distributorships of OMCs are also under instruction to check the same before delivering cylinders to the customers.